

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 522
TO BE ANSWERED ON NOVEMBER 28, 2024
PUCCA HOUSES UNDER PMAY-U 2.0**

**NO. 522. SMT. SHAMBHAVI:
DR. SHRIKANT EKNATH SHINDE:
SHRI RAJESH VERMA:
SHRI NARESH GANPAT MHASKE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of pucca houses sanctioned, constructed and delivered to the beneficiaries in each State/UTs under the Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, as compared to the PMAY-U 1.0 scheme;**
- (b) the data on the number of slum-dwellers who have been relocated to pucca houses under the scheme along with the reduction percentage in the number of slums by implementation of the scheme;**
- (c) the data on the number of Economic Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) people who have availed the home loans and the rate of interest applied thereon under the Interest Subsidy Scheme in each State, along with the number of installments paid by them till now;**
- (d) the details of the mechanisms adopted by the Government to encourage private and foreign companies participation in the Affordable Housing in Partnership; and**
- (e) whether any incentives are provided to those companies who participate in the scheme, if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e): Learning from the experiences of Pradhan Mantri Awas Yojana - Urban (PMAY-U), Ministry of Housing and Urban Affairs has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH), Interest Subsidy Scheme (ISS) and Affordable Rental Housing (ARH). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/pmay-u-2.0-guidelines>.**

As per the scheme guidelines of PMAY-U 2.0, public/ private sector agencies are encouraged to construct houses for EWS beneficiaries under AHP vertical. States/UTs have to formulate “Affordable Housing Policy” to provide various reforms and incentives on time bound basis to Public/Private agencies to develop Affordable Housing Eco system. PMAY-U 2.0 supports States to formulate to formulate ‘Affordable Housing Policy’.
